## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 54(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2016

NAME OF THE COMPANY: M/s. Sh. Dhirendra Pratap Singh V/s. M/s. Dook Consulting Services Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

NAME DESIGNATION REPRESENTATION SIGNATURE

1. Agustoahme Adv.

Respondent 1 to 5

ORDER

With the reconstitution of the earlier Company Law Board, to NCLT, as also the fact that this case has been transferred from the Principal Bench to the New Delhi Bench, it would be expedient to issue court notice to the respondents through counsel for 22.08.2016.

(Ina Malhotra)

SAL

Member (Judicial)

(R Varadharajan)

Member (Judicial)

At this stage, Mr. Ajay Brahami, has appeared on behalf of the respondent and has been informed about the proceedings. In view of the same, court notice to the respondent's counsel is recalled.